



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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March 06, 2020

The Chairpersons/ CEOs of all the Regulated Entities

Madam/Dear Sir,

Implementation of Section 51A of UAPA, 1967 - Addition of three entities to 1267 List

Please refer to Section 51 of our [Master Direction on Know Your Customer dated February 25, 2016 as amended on January 09, 2020](#), in terms of which “Regulated Entities (REs) shall ensure that in terms of Section 51A of the Unlawful Activities (Prevention) (UAPA) Act, 1967, they do not have any account in the name of individuals/entities appearing in the lists of individuals and entities, suspected of having terrorist links, which are approved by and periodically circulated by the United Nations Security Council (UNSC).”

2. In this regard, Ministry of External Affairs (MEA) has now forwarded the following [notification](#) issued by the United Nations Security Council (UNSC) Committee established pursuant to Resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da’esh), Al-Qaida, and associated individuals, groups, undertakings and entities:

Note SCA/2/20 (06) dated 06 March, 2020 regarding addition of three entities [QDe.164: JAMAAH ANSHARUT DAULAH, QDe.165: ISLAMIC STATE IN IRAQ AND THE LEVANT - LIBYA, and QDe. 166: ISLAMIC STATE IN IRAQ AND THE LEVANT – YEMEN] in UNSC’s 1267/ 1989 ISIL (Da’esh) & Al-Qaida Sanctions List.

The UNSC press releases concerning amendments to the list are available at URL: <https://www.un.org/securitycouncil/sanctions/1267/press-releases>

वित्तियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंज़िल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई- 400001

टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691

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हिंदी आसान है, इसका प्रयोग बढ़ाइए

"Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers."

3. Updated lists of individuals and entities linked to ISIL (Da'esh), Al-Qaida and Taliban are available at:

www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list
<https://www.un.org/securitycouncil/sanctions/1988/materials>

4. In view of the above, Regulated Entities (REs) are advised to ensure meticulous compliance with the aforementioned instruction pertaining to UAPA and ensure that they do not have any account in the name of individuals/entities appearing in the lists of individuals and entities, suspected of having terrorist links, circulated by the UNSC.

Yours faithfully,

(Dr. S. K. Kar)
Chief General Manager